

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †4398
ANSWERED ON 28.03.2023**

Promotion of Traditional Sports

**†4398. DR. CHANDRA SEN JADON:
SHRI SANJAY JADHAV:
SHRIMATI KESHARI DEVI PATEL:
SHRI VINAYAK RAUT:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government proposes to formulate any separate scheme to construct sports grounds at village level;

(b) if so, the details thereof particularly Ratnagiri-Sindhudurg and Parbhani Parliamentary Constituency of Maharashtra and the other Parliamentary Constituencies of Uttar Pradesh including Phulpur;

(c) whether the Government has taken or proposes to take suitable measures to promote sports in schools, colleges and rural areas of the country, State/UT-wise;

(d) whether the Government proposes to set up separate Sports Universities or Sports Colleges to promote sports at international level;

(e) if so, the details thereof;

(f) whether the Government has initiated any measures to promote the traditional sports to get them recognised internationally and if so, the details thereof;

(g) the details of the important traditional sports of Maharashtra and Uttar Pradesh; and

(h) the measures taken/being taken by the Government to promote such sports?

ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }

(a) to (c) ‘Sports’ being a State subject, the responsibility of development of sports, including construction of sportsgrounds at the village level, promotion of sports in schools, colleges, and rural areas of the country, establishment of Sports Universities and Colleges, promotion of traditional sports in order to give international recognition to such sports and overall development of sports rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. However, under the “Creation and upgradation of sports infrastructure” component of the Khelo India Scheme, this Ministry has sanctioned 293 sports infrastructure projects of various categories across the country, including schools, colleges and universities, on the basis of proposals received from the States/UTs from time to time. The details of the sports infrastructure projects sanctioned, along with the status of funds released, project-wise, under Khelo India scheme of this Ministry, across the country, including the State of Uttar Pradesh and Maharashtra, are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in>.

(d) and (e) This Ministry has also established the National Sports University at Imphal, Manipur, which is a first of its kind university, to promote education in the areas of Sports Sciences, Sports Technology, Sports Coaching, besides functioning as the national training centre for selected sports disciplines. The National Sports University will cater to students from all over the country. Further, under the “Khelo India Centres and Sports Academies” component of the Khelo India Scheme, this Ministry has accredited 266 sports academies across the country.

(f) to (h) The ‘Promotion of rural and indigenous/tribal games’ sub-component of the Khelo India Scheme, is specifically dedicated to the development and promotion of rural and indigenous/tribal games in the country. Indigenous/traditional games of Mallakhamb, Kalaripayattu, Gatka, Thang-Ta, Yogasana and Silambam have been identified for promotion under this component. Grants are sanctioned for infrastructure development, equipment support, appointment of coaches, training of coaches and scholarships under this Component. Further, scholarship to medal winners of Mallakhamb, Kalaripayattu, Gatka and Thang-Ta (₹ 10,000/- per month, per athlete) have been provided by this Ministry. In addition, Mallakhamb, Kalaripayattu, Gatka, Thang-Ta, Yogasana and Silambam are also featured in the Khelo India Youth Games/ University Games.
